ANNEXURE 7

Name of the corporate debtor: M/s Manju J Homes India Limited; Date of commencement of CIRP: 02.09.2019; List of creditors as on: 17.05.2022

List of Operational creditors (Government Dues)

trment Government Government Date of Receipt Incident Collima Incident Incident Collima Incident Incident Collima Incident Incide		3,54,95,47,632	-	1		-			14,86,50,394	3,69,81,98,026			Total	L
Government Government Date of Receipt Government Date of Receipt Government G	Admitted		,	,	-	1	No	Unsecured .	9,45,790	9,45,790	21-Apr-2022	Central Govt.	GST Department	ω
Government Date of Receipt Amount claimed Central Govt. 19-Aug-2021 3,54,95,47,632 Details of Claim received Details of Claim Amount of Claim Amount of Claim Nature of Claim Nature of Claim Party? Amount of Mount of Amount of	Admitte		1	1	1	,	No	Unsecured	14,77,04,604	14,77,04,604	01-Nov-2021	UP Govt.	Ghaziabad Development Authority	2
Government Date of Receipt Amount claimed Solutions Admitted Details of Claims Admitted Solutions Admitted Solution Solutions Admitted Solutions Admitted Solutions Admitted Solution Solutions Admitted Solutions S	Rejecte	3,54,95,47,632	1			1	No	Unsecured	•	3,54,95,47,632	19-Aug-2021	Central Govt.	Deputy Commissioner of IT, Central Circle , Ghaziabad	1
Details of Claim received Details of Claims Admitted	lemarks, any		Amount of claim under verification	mutual dues, that may be set-off	contingent claim	% of voting share in CoC, if applicable	Whether Related Party?	Nature of claim	Amount of claim admitted	Amount claimed	Date of Receipt		Department	SI. No.
,							dmitted	Details of Claims Ac		claim received	Details of	TE CONTRACTOR	Details of Claimant	

